

Defective Case Register from 2025-04-07 to 2025-04-07

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/13381/2025	SARASWATI SENAPTI	2025-04-07	1. Page No. 21 is not legible.
2	D-CRLMC/9950/2025	LAMBODOR ACHARI	2025-04-07	20-VERNACULAR CERTIFICATE NOT FURNISHED. Name of the parties not filled up in V.nama.
3	D-CRLMA/10299/2025	CHITTA RANJAN LENKA	2025-04-07	Order dated 29.8.2022 passed in ABLAPL No. 8102 of 2022 not filed.
4	D-CRLMC/10461/2025	AMIT PRASAD BOSE	2025-04-07	1. C. copy of Annex-1 not filed.
5	D-WP(C)/13432/2025	PRATYUSHA NAIDU	2025-04-07	1. PARAGRAPHS NOT CORRECT IN DECLARATION OF AFFIDAVIT. 2. AS PER INDEX COPY OF LETTER DTD. 13-1-2025 NOT AVAILABLE.
6	D-CRLMA/10393/2025	GAGAN BIHARI KHATUA	2025-04-07	H.C.B.A. fee of Rs. 50/- and A.C.W.F. of Rs. 10/- not filed.
7	D-WP(C)/13440/2025	JAGAJIBAN PRADHAN	2025-04-07	1. Date of notice, copy of the reply and copy of the order under Annexure-18, 19 and 20 respectively does not tally with para-27, 28 and 29 of the petition.
8	D-CRLMP/10310/2025	SHRADHASHREE ROUTRAY	2025-04-07	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
9	D-WP(C)/13442/2025	UMESH CHANDRA DORA	2025-04-07	7-VAKALATNAMA NOT PROPERLY STAMPED, EXECUTED, ACCEPTED. 11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Synopsis and Date chart not alphabetic paginated in Index. 2. L.A.A. fee of Rs. 10/- not paid on V.nama. 3. Page no 9 not neat and legible
10	D-CRLMC/10435/2025	ASHUTOSH DAS	2025-04-07	Nomenclature not furnished.
11	D-CRLMC/10177/2025	SURYAKANTA DASH	2025-04-07	C. Copies of Annexure-1 to 5 not filed.
12	D-MATA/13535/2025	DEBA NARAYAN PATTNAIK	2025-04-07	this may be register as W.P.C
13	D-ABLAPL/10068/2025	SANTOSH CHANDRA ATABUDHI	2025-04-07	.Petition not correctly addressed to Honorable Court 2. Prayer not mentioned in the petition copy.
14	D-BLAPL/10388/2025	HEMANTA KUMAR MOHANTA	2025-04-07	7-VAKALATNAMA NOT PROPERLY STAMPED, EXECUTED, ACCEPTED. D. Fee of OSBC Rs. 50/- not paid in the v.nama.
15	D-BLAPL/10386/2025	SOUMYA RANJAN DAS	2025-04-07	Age of the petitioner not tally with cause title and rejection order.

16	D-WP(C)/13732/2025	SANGRAM JENA	2025-04-07	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Authorization to swear this affidavi on behalf of not proper in declaration of affidavit.2. Page nos. are 16 23 24 and 28 partially neat.
17	D-CRLREV/10297/2025	NITYANANDA PANDA	2025-04-07	certificate in support of good grounds not furnished.
18	D-ABLAPL/10277/2025	S.S.RAY (2)	2025-04-07	T.R number not tally with cause title and Xerox copy of impugned Judgement vide annex-2
19	D-BLAPL/10380/2025	BISWAJIT RANJAN TRIPATHY	2025-04-07	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED S.T number not tally with cause title and first para of the petition copy and Rejection order.Paragraph not mentioned in the affidavit.Page marking not proper.
20	D-CMP/13542/2025	DEBA NARAYAN PATTNAIK	2025-04-07	1.Date chart is page B-C but in index it is mentioned B . 2 . Age of opp. party no .2 and 3 not furnished in cause title . 3 .Occupation of petitioner not furnished 4.Petition not correctly addressed to Honorable Court
21	D-WP(C)/13871/2025	SANGRAM JENA	2025-04-07	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. As per index annex.2 not marked.2. page nos.21 22 and 23are not neat.
22	D-WP(C)/13584/2025	NIRANJAN PANDA	2025-04-07	1. Rule-8 of Orissa High Court P.I.L. Rules not complied. 2.Page nos.18 19 AND 21 not legible.
23	D-BLAPL/10397/2025	RAKESH KUMAR MALLICK	2025-04-07	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. D.Fee of O.S.B.C Rs.50/-not paid in v.nama.Page no 13 not partial neat.
24	D-WA/13526/2025	GHANASHYAM DASH	2025-04-07	1.Authentication fee due on the Appellate Court Judgement Rs 2.25 /- not paid. 2.Correction the page of the Annexure -4
25	D-BLAPL/10409/2025	ALOK KUMAR MOHAPATRA	2025-04-07	4-AFFIDAVIT/VERIFICATION NOT PROPER. 20-VERNACULAR CERTIFICATE NOT FURNISHED. Page 95 not found.Vernacular not furnished in the I.A.Paragraph not mentioned in the I.A of the affidavit.
26	D-MACA/13698/2025	ADAM ALI KHAN	2025-04-07	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 147 days

27	D-CMP/13587/2025	ANUP KUMAR MOHAPATRA	2025-04-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED In index in place of c . m .p it is mentioned writ petition
28	D-MACA/13721/2025	ADAM ALI KHAN	2025-04-07	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1.Period of Delay 181 days
29	D-ABLAPL/10311/2025	PANCHANAN PANIGRAHI	2025-04-07	1.The name of lower not correctly mention annexure no 1.2.Page no 11 not properly readable
30	D-ABLAPL/10319/2025	JYOTIRMAYA SAHOO	2025-04-07	1.High court Bar association fee Rs 50/- not paid in V.nama.
31	D-ABLAPL/10321/2025	SATYABRATA DASH	2025-04-07	I.DATE CHART and FIR in annexure 1 does not tally in connection with DATE.
32	D-BLAPL/10273/2025	KRUSHNA CHANDRA DASH	2025-04-07	4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial no -4 and declaration in the affidavit not proper.
33	D-RSA/13658/2025	SUKANTA KUMAR NAYAK	2025-04-07	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1.D.C.Fee of Rs.2373/- to be Paid.
34	D-CRLMA/10438/2025	SIBARANJAN POLAI	2025-04-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
35	D-WA/13496/2025	DEBASIS TRIPATHY, A.G.A.	2025-04-07	Page No.94 Annexure-4 date of Resolution do not tally with Index and Annexure. 7 Adv. date not correctly furnished in Index.
36	D-ABLAPL/10249/2025	JYOTIRMAYA SAHOO	2025-04-07	Page 13 and 14 of annexure-1 is black
37	D-WP(C)/13383/2025	KALPATARU KHUNTIA	2025-04-07	1.The Name Of The Petitioner Does Not tally With Affidavit Declaration And V>Nama
38	D-WP(C)/13426/2025	NEELAKANTHA PANDA	2025-04-07	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. no. of paragraphs not correct in petition.2.Page nos. 20 and 21 not neat.3. Rule.8 of OHC.PIL. Rule not complied with.
39	D-WP(C)/13417/2025	ABHILASH MISHRA	2025-04-07	Page 14 not neat. 2..Receipt Showing Serv.copy To cg not Filed.
40	D-RSA/13650/2025	SOURAV SUMAN BHUYAN	2025-04-07	1.D.C.Fee of Rs.14.50 to be Paid.
41	D-ABLAPL/10251/2025	JYOTIRMAYA SAHOO	2025-04-07	PAGE 12 13 and 14 of Annexure-1are black .
42	D-RSA/13636/2025	SANTOSH KUMAR PANDA	2025-04-07	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED

				1.Court Fee Rs.277/-Payable Not Paid
				8-CAUSE TITLE NOT IN ORDER.
43	D-RSA/13679/2025	GYANA RANJAN MAHAPATRA	2025-04-07	1.Appellant-1 added as Party vice deceased A-1 of the Lower Appellate Court not yet substituted in the L.A.Court. 2.The discrepancy in the name of R-5 of the L.A Court and R-6 of this appeal be reconciled.
44	D-CMP/13534/2025	SHIB SHANKAR MOHANTY	2025-04-07	Authentication fees of Rs .69.30 paisa not paid on annexure- 4 .
45	D-ABLAPL/10261/2025	BIDYADHAR MANSING	2025-04-07	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
46	D-BLAPL/10364/2025	SUSHANTA KUMAR SAMANTARAY	2025-04-07	1. Address of Petitioner in Petition is Rampai but in V Nama and Rejection order is written as Rampei. 2. page 11 and 12 are Partly legible
47	D-WP(C)/13328/2025	BIBEKANANDA BHUYAN	2025-04-07	Op no 4 to 8 address not mentioned
48	D-CMP/13278/2025	MANOJ KUMAR PANDA	2025-04-07	1.Date mentioned does not tally with Annexure-2
49	D-BLAPL/10365/2025	SUJAY SHANKER SINGHDEO	2025-04-07	1. Page 7 is not available and Page 55 is written as page 54. 2. Paragraphs mentioned in Declaration is incorrect. 3. Instead of filing free copy of Rejection order attested copy of free copy filed. 4. Page 29 to 41 partly legible
50	D-CONTAC/13614/2025	BIJAYA KUMAR NAYAK (3)	2025-04-07	AFFIDAVIT WITH VERNACULAR CERTIFICATE NOT FILED BY THE PETITIONER
51	D-OTAPL/13878/2025	TUSHAR KANTI SATAPATHY,SR.S.C	2025-04-07	Pages 359 and 360 are not legible.
52	D-MATA/13854/2025	LALITENDU MISHRA	2025-04-07	1. Authentication fee due on the (a) Copy of Trial Court Judgement Rs.2/ not paid
53	D-CMP/13525/2025	SARATHI JYOTI MOHANTY	2025-04-07	Annexure-2 is not legible . 2 .Order challenged is under annexure-5 in c .s -88/98 but in synopsis and c .m .p it is mentioned T .S -88/63 of1998-13
54	D-CRLMA/10488/2025	SANJIB KUMAR BHANJADEO	2025-04-07	17-REFERENCE CERTIFICATE NOT FURNISHED.
55	D-BLAPL/10528/2025	BISWAJIT MOHAPATRA	2025-04-07	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1.As per rejection order under Annexure-3, the name of the Lower Court does not tally with Petition.2. No. of C.T.case on cause title does not tally with para-2 of the petition.3. Provision of Law not correctly furnished.
56	D-BLAPL/10526/2025	ASHOK KUMAR SAHOO	2025-04-07	1. As per standing order no.03 dated 09.07.2024, the name of the informant/Victim shall not be reflected in the petition.Put up for further S.R
57	D-BLAPL/10522/2025	DEEPAK PANDA	2025-04-07	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.

				1. Page nos.8 13 15 and 17 not legible.
58	D-CRLMC/10046/2025	SUKANTA KUMAR DALAI	2025-04-07	.Subject Code incorrectly Mentioned
59	D-CRLMC/10175/2025	RAJAT KUMAR PANDA	2025-04-07	C.Copies of Annexures-1 to 9 not filed.
60	D-CRLMC/10182/2025	SURAJ MOHANTY	2025-04-07	1.C. copy of FIR and charge sheet not filed. 2..Receipt Showing Serv.copy To Vigilance not Filed.
61	D-CONTC/13276/2025	ADV.	2025-04-07	Code NOT CORRECT
62	D-CRLMP/10293/2025	SUJIT KUMAR DAS	2025-04-07	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. IN V.NAMA ONE SIGN OF LRNED COUNSEL NOT MADE 2 PAGE NO.11 NOT LEGIBLE
63	D-ABLAPL/10165/2025	SANDEEP RAJ PANDA	2025-04-07	Copy of FIR not attested Properly
64	D-CRLMC/10186/2025	SURAJ MOHANTY	2025-04-07	C. Copies of annexures -1 and 2 not filed.
65	D-ABLAPL/10168/2025	SANDEEP RAJ PANDA	2025-04-07	FIR is not attested Properly
66	D-WP(C)/13447/2025	SANGRAM JENA	2025-04-07	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Welfare fund of Rs.50/- not filed in Vnama.
67	D-CRLMC/9942/2025	BIJAYA KUMAR RAGADA	2025-04-07	Annex-1 not legible.
68	D-ABLAPL/10169/2025	ABHISIDDHANTA SAHOO	2025-04-07	This is a Sexual Offense Case. Delete the name of Victim from para 3 then put up for further SR.
69	D-WP(C)/13696/2025	SHUBHENDU KUMAR PARIDA	2025-04-07	.Receipt Showing Serv.copy To cg not Filed.
70	D-CRLA/10286/2025	MANOJ BIHARI DAS	2025-04-07	Put up for S.R.after redacting the names father and mother of the victim from the appeal memo.
71	D-WP(C)/13591/2025	SOUBHAGYA KUMAR DASH	2025-04-07	Sl. no.4 mentioned in the affidavit appears to be wrong.
72	D-CRLMC/10280/2025	SASHIBHUSAN DAS	2025-04-07	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
73	D-WP(C)/13688/2025	SUBHADUTTA ROURAY	2025-04-07	The petitioner signed in V nama twice
74	D-ABLAPL/10284/2025	PANCHANAN PANIGRAHI	2025-04-07	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no 10 and 15 not neat.
75	D-WP(C)/13385/2025	SUKANTA KUMAR DALAI	2025-04-07	1.Page No.15 Is Not Legible.
76	D-WP(C)/13694/2025	SHUBHENDU KUMAR PARIDA	2025-04-07	.Receipt Showing Serv.copy To cg not Filed.

77	D-BLAPL/10495/2025	MANOJ KUMAR NAYAK	2025-04-07	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.page nos. 14 15 59 73 and 74 are not neatly legible.2 Age of petitioner not tally with rej.order.
78	D-BLAPL/10482/2025	AMLAN SHAKTI PAUL	2025-04-07	Page no. 7 not correct in annex.1.
79	D-BLAPL/10479/2025	AMLAN SHAKTI PAUL	2025-04-07	BLAPL .No. 443/2025 rej. by Addl. Sessions Judge, BBSR in rej.order ,but not tally with synopsis and petition.
80	D-BLAPL/10537/2025	BIREN SANKAR TRIPATHY	2025-04-07	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 10 not legible.
81	D-BLAPL/10493/2025	SOUMYA RANJAN DAS	2025-04-07	As per FIR,place of the P.S. not furnished in the cause title..
82	D-BLAPL/10484/2025	AMLAN SHAKTI PAUL	2025-04-07	1. BLAPL. NO.12472 / 2024 d,ate of disp. of not furnished in ref. certificate. 2.P.R.no. not furnished in rej. order , as per cause title.
83	D-BLAPL/10487/2025	AMLAN SHAKTI PAUL	2025-04-07	Name of trial court not tally with rej. order.
84	D-BLAPL/10498/2025	DHANANJAYA MUND	2025-04-07	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. page no. 10 not neat.2.Age of the petitioner not tally with rej. order.
85	D-ABLAPL/10265/2025	DEEPAK KU SAHOO	2025-04-07	Annexure 1 not reflected in body of ABLAPL petition and though ANNEXURE -2 reflected in A . BAIL petition but not shown in index .
86	D-WP(C)/13623/2025	RAMAKRUSHNA PATNAIK	2025-04-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED page nos.10 and 14 not legible.
87	D-BLAPL/10410/2025	SARBESWAR SAHOO	2025-04-07	14-NOT PROPERLY INDEXED. Not properly page marked.
88	D-BLAPL/10426/2025	JAGABANDHU SAHU	2025-04-07	Page 14 not properly tagged.
89	D-WP(C)/13769/2025	SWADHIN KESARI SINGH	2025-04-07	.Petition not correctly addressed to Honorable Court
90	D-ABLAPL/10298/2025	AMARENDRA SAHOO	2025-04-07	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 11 not neat.
91	D-ABLAPL/10267/2025	DEEPAK KU SAHOO	2025-04-07	Annexure 1 is not properly Attested.

92	D-ABLAPL/10281/2025	BIBHU PRASAD DAS	2025-04-07	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not furnished on declaration. 2.Receipt Showing Serv.copy To CBI not Filed.
93	D-ABLAPL/10266/2025	PRAKASH CHANDRA DASH	2025-04-07	Index shows Bail Application instead of ABLAPL Application.
94	D-BLAPL/10439/2025	BISWARANJAN DALAI	2025-04-07	Annexure -2 not mentioned in Book mark.As per index annexure -2 not filed.
95	D-BLAPL/10510/2025	SURYAKANTA DWIBEDI	2025-04-07	1. Provision of Law not correctly furnished.2.Paragraph no. not correctly furnished in the petition.
96	D-ABLAPL/10271/2025	BINAYA BHUSAN ROUTRAY	2025-04-07	Page 13 and 14 not Neat. Annexure 1 not attested.
97	D-BLAPL/10515/2025	DEEPAK KUMAR PANDA	2025-04-07	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Paragraph no. not correctly furnished in the petition.2. Authorization to swear affidavit on behalf of petitioner not furnished.3.Relationship of the petitioner not furnished in affidavit.
98	D-BLAPL/10512/2025	SURYAKANTA DWIBEDI	2025-04-07	1. Provision of Law not correctly furnished in the petition.2.Paragraph no. not correctly furnished in the petition.
99	D-BLAPL/10514/2025	SOUMYA RANJAN DAS	2025-04-07	1. Provision of Law not correctly furnished.
100	D-CRLA/10153/2025	BISWORANJAN SWAIN	2025-04-07	Good ground certificate not furnished. Undertaking for translated copy of oriya annexures not furnished.
101	D-BLAPL/10455/2025	DIPTI RANJAN BHOKTA	2025-04-07	14-NOT PROPERLY INDEXED. Index not properly page marked.
102	D-CRLA/10278/2025	AMULYA RATNA PANDA	2025-04-07	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
103	D-CONTC/12801/2025	ADV.	2025-04-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Code NOT CORRECTLY FURNISHED
104	D-CRLA/10420/2025	ARJUNA CHARANA BEHERA	2025-04-07	Trial court case nomenclature wrongly mentioned in being aggrieved portion.
105	D-ABLAPL/10355/2025	DEBASIS SWAIN	2025-04-07	1. Signature of the petitioner No.3 on V.nama does not tally with cause title.
106	D-ABLAPL/10357/2025	DEBASIS SWAIN	2025-04-07	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Signature of the petitioner no.3 on V.nama does not tally with cause title.

107	D-ABLAPL/10248/2025	SOUMYA SEKHAR PARIDA	2025-04-07	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
108	D-ABLAPL/10291/2025	AMARENDRA SAHOO	2025-04-07	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
109	D-CMP/13609/2025	BRAHMANANDA TRIPATHY	2025-04-07	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1.status of parties in court below not furnished in cause title.date not mentioned in v.nama 2.Enrolment Number Not Indicated Wherever Signature Of Such Advocate Appearing In The Petition
110	D-CRLMC/10264/2025	DEBASIS SAHOO	2025-04-07	1. As per standing order no.03 dated 09.07.2024,the name of the informant/Victim shall not be reflected i the petition. Put up for further S.R 2..Petition not correctly addressed to Honorable Court
111	D-WP(C)/13644/2025	BIJAYA KUMAR BEHERA	2025-04-07	1.This Petition May Be registered As CRLMP
112	D-WP(C)/13733/2025	SURESH CHANDRA DASH	2025-04-07	Petition not correctly addressed to Honorable Court
113	D-MACA/13690/2025	ADAM ALI KHAN	2025-04-07	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1.Period of Delay 91 days

DEFECTIVE REPORT LIST				
DEFECTIVE REPORT OF 07-04-2025 (CASES FILED BEFORE 2024)				
Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
1	RVWPET/368/2022	RVWPET/368/2022	SUBRAT MISHRA	OTHERS. DCF RS 0.25P TO BE PAID
2	CONTC/2436/2023	CONTC/2436/2023	ADV.	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
3	CONTC/5358/2023	CONTC/5358/2023	SUDEEP KUMAR SARANGI	OTHERS. HOLOGRAM OF RS 50 /- NOT PAID IN V.NAMA 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
4	CONTC/7934/2022	CONTC/7934/2022	ADV.	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
5	CONTC/2011/2023	CONTC/2011/2023	ADV.	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
6	CONTC/1447/2023	CONTC/1447/2023	ADV	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
7	CONTC/9720/2023	CONTC/9720/2023	AUROVINDA MOHANTY	OTHERS. HOLOGRAM OF RS 50 /- NOT PAID IN V.NAMA 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
8	CONTC/5939/2023	CONTC/5939/2023	ALOK KUMAR MOHAPATRA	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
9	CONTC/6193/2023	CONTC/6193/2023	ADV.	6. RECEIPT SHOWING

				SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
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